

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 220 of 2020**

**IN THE MATTER OF:**

**360 Realtors LLP**

**...Appellant**

**Versus**

**G M Infinite Dwelling (India) Pvt. Ltd.**

**...Respondent**

**Present: -**

**For Appellant: Mr. Yashas Malik (Legal Intern)**

**For Respondent: Mr. Tapas Gaur, Advocate.**

**O R D E R**  
**(Virtual Mode)**

**07.04.2021** Today, when the case was called out Learned Counsel for the Respondent Mr. Tapas Gaur submits that main arguing counsel in this case is in personal difficulty, so he prays for short adjournment. Prayer allowed.

Learned Counsel for the Appellant is not present his legal intern is present.

List the Appeal 'For Admission (After Notice)' on **17<sup>th</sup> May, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**